GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2193 ANSWERED ON:07.12.2011 SCHOOLS FOR TRIBAL AREAS Rani Killi Krupa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of pre-primary schools, primary schools, secondary schools, senior secondary schools and degree colleges for imparting education to the tribal people functioning in forest areas in various States including Andhra Pradesh;
- (b) whether there are any professional /technical institutions or job oriented training schools in tribal areas;
- (c) if so, the details thereof; and
- (d) the measures taken by the Government to improve the education facilities in the tribal districts?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) to (c): The State-wise number of Pre-primary schools, Primary schools, Middle schools, High schools, Higher secondary schools and Institutes of higher education including Polytechnics covering the State of Andhra Pradesh functioning for imparting education to people including tribal people is annexed.
- (d): At Primary and Secondary stage, there are Schemes which have significant bearing on educational development of Scheduled Tribes. These Schemes are: Early Childhood Education (ECE), Sarva Shiksha Abhiyan (SSA), The Right of Children to Free and Compulsory Education (RTE) Act, 2009, Mid Day Meal Scheme, Rashtriya Madhyamik Shiksha Abhiyan, Kasturba Gandhi Balika Vidyalaya (KGBV), Scheme for Setting up of 6000 Model Schools at Block Level as benchmark of excellence and Saakshar Bharat.

In Higher Education, University Grants Commission (UGC) implements various schemes for educational empowerment of Scheduled Tribes such as, Remedial Coaching at UG/PG level for SC/ST students, Coaching Classes for SC/ST candidates for preparation for National Eligibility Test (NET), Post-Graduate Scholarships for Students belonging to SCs/STs/ Minorities, Post-Doctoral Fellowships for SC/ST. UGC has also is suedguidelines to Universities and Colleges for implementation of reservation policy of Government of India. Apart from this, Central Educational Institutions (Reservation in Admission) Act, 2006 provides 7.5% reservation in admission of the students belonging to the Scheduled Tribes to certain Central Educational Institutions established, maintained or aided by the Central Government, and for matters connected therewith or incidental thereto.

Central Educational Institutions such as, Indira Gandhi National Tribal University, Amarkantak and Several Central Technical Education Institutions and Universities have been established in North Eastern Region having major concentration of tribal. In addition to this, many other Schemes such as Scholarship for College and University Students (7.50 % reservation for ST students), Scheme of Interest subsidy on education loans, opening of Central Universities & Central Educational Institutions like IITs, IIMs, IIITs in unserved areas, Expansion of Polytechnic and Scheme of setting up of 374 model colleges in districts having GER for higher education less than the national average have also been undertaken by the Ministry of Human Resource Development (HRD).

Ministry of Tribal Affairs has also launched schemes which supplement the efforts of Ministry of HRD. These schemes are: Establishment of Ashram Schools in Tribal Areas, Post Matric Scholarship for ST students, Hostels for ST girls and boys, Upgradation of Merit of ST students, Top Class Education for ST students, Rajiv Gandhi National Fellowship for ST students National Overseas Scholarship for ST students and Grant under Article 275(1) of the constitution (construction of Eklavaya Model Residential Schools which is a component of this scheme).